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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 21733-21762
/Genl./Circulation/West/THC/2025

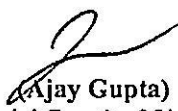
Dated, Delhi the 06/8/25

Sub.:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 25596-25607/R.R (Sessions)/South/Saket/2024 Dated 04.08.2025 along with its enclosure i.e. Mark 'A' (Record of 173 Cases in which all Criminal Appeals/Revisions for the year 2016 are identified by Record Room (Sessions), South District during the period w.e.f. 01.06.2025 to 30.06.2025 for weeding out) Bearing Diary No. 8443 Dated 05.08.2025 received, on the subject cited above, from Ms. Manika, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 173 Cases in which all Criminal Appeals/Revisions for the year 2016 are identified by Record Room (Sessions), South District during the period w.e.f. 01.06.2025 to 30.06.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 173 Cases in which all Criminal Appeals/Revisions for the year 2016 are identified by Record Room (Sessions), South District during the period w.e.f. 01.06.2025 to 30.06.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

As
Gen

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.**

25596 - 25607
No. _____/R.R (Sessions)/South/Saket/2024

Dated: 4-8-2025

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 173 cases in which all Criminal Appeals/Revisions, for the year, 2016 in Record Room (Sessions), South District, identified during the period w.e.f. 01.06.2025 to 30.06.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e. rrst.ddc@ddc.nic.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Manika)

Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

MARK 'A'							
SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	R0206632015	CR NO 03/2015	M/S SGS AGENCIES LTD.VS MR CHANDRA PRAKASH BAHTIA & ORS	23.07.2016	DISMISSED	434/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
2.	R0401552015	CR NO 10/2015	M.ROSE SIMON VS STATE DEVENDER KR. SEJWAL	26.07.2016	ALLOWED	435/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
3.	R0393562015	CR NO 28/2015	SMT. RAKHI GUPTA VS SH. V.K.JHA & ORS	28.07.2016	DISMISSED	436/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
4.	R0071632016	CA NO 09/2016	JATIN KUMAR & ORS VS STATE & ORS	08.08.2016	INFRACTOUS	437/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
5.	CNR NO DLST01-0027732016	CANO 8240/2016	DHIRAJ GUPTA & ORS VS POOJA GUPTA	14.09.2016	DIMISSED	439/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
6.	R0007872016	CA NO 01/2016	SATIVR SINGH VS STATE	19.09.2016	DISMISSED	440/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
7.	CNR NO DLST01-003558-2016	CR NO 8347/2016	SMT PUSHPA DEVI VS CHANDRA MOHAN GOYAL & ANR	21.09.2016	ALLOWED	441/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
8.	CNR NO DLST01-000113-2016	CR NO 8032/2016	ALOK KR. TRIPATHI VS SHREENIKA BUILDERS LTD.	26.09.2016	ALLOWED	442/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
9.	CNR NO DLST01-004192-2016	CA NO 8264/2016	ANIL KUMAR VS STATE	27.09.2016	DISMISSED	443/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
10.	CNR NO DLST01-004240-2016	CR NO 8367/2016	PARAMJEET SINGH VS ANITA RAWAT	29.09.2016	DISMISSED	444/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
11.	CNR NO DLST01-003624-2016	CA NO 8257/2016	RAJ KUMARI VIJAY KUMAR	30.09.2016	DISMISSED	445/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
12.	CNR NO DLST01-0037482016	CR NO 8353/2016	RAJESH @KALU & ORS VS RAMRATI	26.08.2016	WITHDRAW	446/F/2016	SH.AJAY KUMAR KUCHAR SPECIAL JUDGE NDPS ACT SOUTH
13.	NA	CA NO 8218/2016	VIBHU ANAND VS STATE OF NCT OF DELHI	01.10.2016	DISMISSED	447/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
14.	NA	CA NO 8215/2016	SUNDER AHUJA VS STATE OF NCT OF DELHI	01.10.2016	DISMISSED	448/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
15.	NA	CA NO 8092/2016	SMT. SANJANA VS SH. VIKASH &	01.10.2016	UPHELD	449/F/2016	SH. RAMESH KUMAR -01

			ORS				SPL.JUDGE CBI PC ACT SOUTH
16.	NA	CA NO 8124/2016	SMT. GAYATRI DEVI VS SH. SURINDER SINGH	04.10.2016	UPHELD	450/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
17.	NA	CR NO 8075/2016	STATE VS LOVELY SHARMA & ORS	05.10.2016	DIMISSED	451/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
18.	NA	CR NO 8169/2016	LOVELY SHARMA VS STATE & ANR	05.10.2016	ALLOWED	452/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
19.	NA	CR NO 8100/2016	YOGESH SHARMA VS STATE & ANR	05.10.2016	DIMISSED	453/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
20.	NA	CR NO 8158/2016	MANMOHAN SINGH VS SATVINDER KAUR	15.10.2016	DIMISSED	454/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
21.	NA	CR NO 8128/2016	LALITA VS STATE	15.10.2016	DIMISSED	455/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
22.	NA	CA NO 8051/2016	JITENDER KUMRA GOYAL VS CHANCHAL	22.10.2016	UPHELD	457/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
23.	NA	CA NO 8220/2016	ANJALI VS NAVEEN	02.11.2016	ALLOWED	458/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
24.	NA	CA NO 8340/2016	VIJ CONSTRUCTION LTD. ANR VS STATE & ANR	03.11.2016	ALLOWED	459/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
25.	NA	CA NO 8230/2016	UMA GUPTA VS SUDHIR GUPTA & ORS	05.11.2016	DIMISSED	460/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
26.	NA	CA NO 8038/2016	SURAJ NARAYAN SINHA & ORS VS STATE OF NCT & ANR	07.11.2016	DIMISSED	461/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
27.	NA	CA NO 8077/2016	NAVED AHMED KHAN VS SHAHNAZ BANO	07.11.2016	DIMISSED & WITHDRAW	462/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
28.	NA	CA NO 8131/2016	STATE VS AKSHY GUPTA & ANR	07.11.2016	DIMISSED	463/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
29.	NA	CA NO 8325/2016	MANOJ KUMAR SINGH VS STATE NCT OF DELHI	09.11.2016	ALLOWED	464/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
30.	CIS NO 8175/2016	CR NO 25/2016	PRAVEEN GUPTA @ RAKESH GUPTA VS JAY KUMAR GUPTA	21.11.2016	ALLOWED	465/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
31.	CIS NO 8350/2016	CR NO 56/2016	AJAI VATAN VS SHASHI VATAN	22.11.2016	DIMISSED	466/F/2016	SH. RAMESH KUMAR -01 SPL.JUDGE CBI PC ACT SOUTH
32.	CIS NO	CA NO 8260/2016	VIKAS VS SHEETAL	25.11.2016	DIMISSED	467/F/2016	SH. RAMESH KUMAR -01

	8260/F/2016						SPL JUDGE CBI PC ACT SOUTH
33.	CIS NO 8187/2016	CR NO 56/2015	SUBHASH HANDA VS NATIONAL FERTILIZER	29.11.2016	DISMISSED	468/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
34.	CIS NO 8224/F/2016	CA NO 31/2016	MRS. DOLLY CHAUDHARY VS MR. PRADEEP CHAUDHARY	06.12.2016	UPHELD	470/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
35.	CIS NO 8371/2016	CR NO 61/2016	RAGHAV ADITYA CHIT'S PVT. LTD VS MAYS TOYS (SAKET)	14.12.2016	DISMISSED	471/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
36.	CIS NO 8372/2016	CR NO 62/2016 2016	RAGHAV ADITYA CHIT'S PVT. LTD VS MAYS TOYS (SAKET)	14.12.2016	DISMISSED	472/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
37.	CIS NO 8370/2016	CR NO 63/2016	RAGHAV ADITYA CHIT'S PVT. LTD VS MAYS TOYS (SAKET)	14.12.2016	DISMISSED	473/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
38.	CIS NO 8382/2016	CR NO 65/2016	M/S ROY BROTHERS & ORS VS MR. RAKESH SOOD	29.09.2016	DISMISSED	474/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
39.	CIS NO 8381/2016	CR NO 66/2016	M/S ROY BROTHERS & ORS VS MR. RAKESH SOOD	29.09.2016	DISMISSED	475/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
40.	CIS NO 8383/2016	CR NO 67/2016	M/S ROY BROTHERS & ORS VS MR. RAKESH SOOD	01.10.2016	DISMISSED	476/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
41.	CIS NO 8245/2016	CR NO 28/2016	RAJNISH SONI VS STATE OF NCT OF DELHI	11.04.2016	DISMISSED	477/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
42.	CIS NO 8219/2016	CR NO 30/2016	REENA VS STATE & ORS	18.05.2016	DISMISSED	478/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
43.	CIS NO 8134/2016	CR NO 12/2016	HIMANSHU WADHWA VS STATE NCT OF DELHI	05.03.2016	DISMISSED	479/F/2016	SH. RAMESH KUMAR -01 SPL JUDGE CBI PC ACT SOUTH
44.	NA	CR NO 10/2016	DARSHAN KUMAR VS M/S YOGESHRI CHEMICALS P.LTD.	06.09.2016	DISMISSED	480/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
45.	NA	CR NO 11/2016	SONIA MITTAL VS M/S YOGSHRI CHEMICALS P.LTD	06.09.2016	DISMISSED	481/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
46.	NA	CR NO 12/2016	ANIL KUMAR VS M/S YOGSHRI CHEMICAL P.LTD	06.09.2016	DISMISSED	482/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
47.	NA	CR NO 15/2015	KAVITA AGGARWAL VS STATE	23.09.2016	DISMISSED	483/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
48.	NA	CR NO 18/2016	BEENA VS KK NAUTIYAL	11.07.2016	ALLOWED	485/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
49.	NA	CR NO 24/2016	NEERA SINGH VS INDO	28.09.2016	DISMISSED	484/F/2016	SH. AJAY KUMAR JAIN ASJ-02

			ELECTROCRAFT ENTERPISES P LTD				COURT NO 303 SAKET COURT N.D.
50.	NA	CR NO 35/2016	MGRM MEDICARE LTD. VS STATE	06.10..2016	WITHDRAW	486/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
51.	NA	CR NO 20/2016	DIMPLE VS ANIL SAHERYA	23.11.2016	DISMISSED	487/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
52.	NA	CR NO 07/2016	SUSHIL KUMAR KATTIYAR VS SUDHIR GANOTRA	08.04.2016	DISMISSED	519/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
53.	NA	RTI NO 19/2016	MUNEEM TANWAR VS PIO	28.09.2016	WITHDRAW	520/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
54.	NA	CR NO 05/2016	VINOD JHA VS UDIST JHA & ETC	29.09.2016	DISMISSED	521/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
55.	NA	RTI NO 20/2016	VIJAY PRAKASH GUPTA VS PIO	19.08.2016	ALLOWED	522/F/2016	SH. AJAY KUMAR JAIN ASJ-02 COURT NO 303 SAKET COURT N.D.
56.	R0057472015	CR NO 09/2015	TARSEM GOYAL VS STATE & ANR	04.10.2016	DISPOSED OFF	602/F/2016	MS ANU MALHOTRA LD DISTRICT & SESSIONS JUDGE SOUTH SAKET
57.	R0037652016	CA NO 06/2016	SANJAY VS STATE	30.01.2016	DISMISSED	603/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
58.	R0101952016	CR NO 11/2016	AJAI VATAN VS SHASHI VATAN	08.04.2016	DISMISSED	604/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
59.	R0109042016	CA NO 16/2016	SURENDER KUMAR @VEERU VS 'SONIA' KAPOOR	08.04.2016	ALLOWED	605/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
60.	R0141282016	CA NO 23/2016	CHAND BIBI VS MOHD.MUSHTAQ	12.04.2016	DISMISSED	606/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
61.	R0111992016	CR NO 13/2016	RAJEEV KUMAR VS STATE	12.04.2016	ALLOWED	607/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
62.	R0113632016	CR NO 14/2016	KAMAL KUMAR VS THE STATE & ANR	18.04.2016	ALLOWED	608/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
63.	R0115542016	CA NO 17/2016	NAVEEN VS SEEMA	28.04.2016	ALLOWED	609/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
64.	R0080912016	CR NO 08/2016	SUNITA YADAV VS SANTOSH MALIK & ANR	29.04.2016	DISMISSED	610/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
65.	R0120582016	CR NO 15/2016	SUMIT SONI VS STATE	30.03.2016	DISMISSED	611/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
66.	R0039972016	CA NO 07/2016	MOHD. MUSTAQ ANSARI VS CHAND	02.05.2016	DISMISSED	612/F/2016	MS VRINDA KUMARI SPL JUDGE

			BIBI				CBI ASJ (PC ACT) SOUTH SAKET
67.	R0389572015	CA NO 35/2015	AJAY KUMAR VS RITU SINGHAL	07.05.2016	DISMISSED	613/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
68.	R0367592015	CA NO 31/2015	RAJESH SEN & ANR VS MALINI SEN	11.05.2016	DISMISSED	614/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
69.	R0085852016	CR NO 09/2016	ROHIT VS STATE & ANR	13.05.2016	DISMISSED	615/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
70.	R0410542015	CR NO 70/2015	VINAY KUMAR BHATIA VS STATE (NCT OF DELHI)	14.05.2016	DISMISSED	616/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
71.	R0130172016	CA NO 21/2016	SAVITA BHANOT VS V.D.BHANOT	26.05.2016	DISMISSED	618/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
72.	R0131702016	CA NO 22/2016	SAVITA BHANOT VS V.D.BHANOT	26.05.2016	DISMISSED	619/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
73.	R0117642016	CA NO 18/2016	AISHA VS MOHD. AZAD ALAM	27.05.2016	DISMISSED	620/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
74.	R0389962015	CR NO 64/2015	MANISH VD STATE NCT OD DELHI	19.03.2016	DISMISSED	621/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
75.	R0413362005	CR NO 36/15	MD. ANWAR VS MD. RAFIQ KHAN & ANR	01.04.2016	DISMISSED	622/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
76.	R0077812015	CA NO 02/2016	SURENDER NIRANKAR VS SMT RAJ KUMAR DEVI	05.05.2016	COMPROMISE	623/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
77.	R0026422016	CR NO 02/2016	MANISH VS TEJPAL & ANR	07.05.2016	DISMISSED	624/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
78.	R0123462015	CR NO 27/2015	V.K.PUSHKARNA VS STATE	07.05.2016	DISMISSED	625/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
79.	R0123482015	CR NO 26/2015	DILIP AGARWAL VS STATE	07.05.2016	ALLOWED	626/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
80.	R0362452015	CR NO 60/2015	BENNY MOHAN VS THE STATE	10.05.2016	ALLOWED	627/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
81.	NA	CA NO 03/2016	BRJESH KR CHAUHAN VS STATE	27.05.2016	DISMISSED	629/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
82.	R0225272016	CR NO 22/2016	RAJVEER VS STATE	10.06.2016	DISMISSED	630/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
83.	R0247832016	CR NO 27/2016	HARI RAM VS PREM RAJ	13.07.2016	DISMISSED	631/F/2016	SH. BHUPESH KUMAR SPL JUDGE

							PC AC CBI SAKET COURTS N.D.
84.	R0322442015	CR NO 56/2015	RAJ PAL SHOKEEN VVS SUMMIT KHANNA	21.07.2016	DISMISSED	632/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
85.	CNR NO DLST01-000021-2016	CR NO 8022/2016	RAJVEER VS STATE	01.08.2016	SETTLED IN MEDIATION	634/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
86.	R0164632015	CR NO 31/2015	M/S DWIVEDI ASSOICATESVS ZOOM DEVELOPERS	03.08.2016	ALLOWED	635/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
87.	R0254822015	CR NO 50/2015	TATA CAPITAL FINANCIAL SERVICES LTD. VS MAN MOHAN SINGH & ORS	06.08.2016	DISMISSED	637/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
88.	CNR NO DLST-0100236-2016	CR NO 8052/2016	SWETA MAHAJAN VS DHANPATI SINGH	08.08.2016	ALLOWED	638/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
89.	CRN NO DLST-01-001711-2015	CR NO 8152/2016	HUG ROODS PVT LTD. VS M/S DEEPAK KUMAR	11.08.2016	DISMISSED	639/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
90.	CNR NO DLST-01002589-2015	CR NO 8197/2016	SH.NITIN & ANR VS STATE	12.08.2016	DISMISSED	640/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
91.	R0103382016	CR NO 19/2016	O.P.DAWAR VS STATE & ORS	16.08.2016	DISMISSED	641/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
92.	R0119472015	CR NO 22/2015	NAKUL SEN VS STATE	17.08.2016	DISMISSED	642/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
93.	R0400472015	CR NO 67/2015	SANJEEV KHANNA VS STATE	03.08.2016	SETTLED IN MEDIATION	643/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
94.	DLST-01-000991-2015	CR NO 04/2016	SANDEEP CHAUHAN VS ROHIT MISHRA	20.08.2016	DISMISSED	644/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
95.	R0032082016	CR NO 04/2016	GIRISH VS SANGITA	24.08.2016	DISMISSED	645/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
96.	R0318802015	CR NO 55/2015	VJAY CHAUDHARY & ORS VS STATE (GOVT.OF NCT DELHI)	26.08.2016	DISMISSED	646/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
97.	R0182872016	CR NO 11/2016	JAGAT SINGH RATHI VS THE STATE & ANR	27.08.2016	ALLOWED	647/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
98.	R0182892016	CR NO 10/2016	JAGAT SINGH RATHI VS THE STATE & ANR	27.08.2016	ALLOWED	648/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
99.	R0246292015	CR NO 47/2015	SONWATI VS NARESH KUMAR STATE OF DELHI	15.10.2016	DISMISSED	649/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.

100.	DLST-01-000664-2016	CA NO. 27/2015	SUNIL KUMAR VS STATE P.N. BHASHKAR	19.10.2016	DID	650/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
101.	DLST-01-005572-2016	CA NO.8293/2016	M/S SHEETAL ICE & PRESERVATION VS LAL CHAND YADAV	28.10.2016	DISMISSED	651/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
102.	DLST-01-001538-2016	CA NO.06/2016	TARUN CHAUDHARY VS STATE	03.11.2016	DISMISSED	652/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
103.	DLST-01-000815-2016	CA NO.8149/2016	SURINDER KUMAR KUMHE VS STATE	07.11.2016	DISMISSED	653/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
104.	DLST-01-003259-2016	CR NO.8330/2016	SHEKHAR & ORS VS STATE	07.11.2016	DISMISSED	654/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
105.	DLST-01-003912-2016	CA NO.8358/2016	GAYATRI VS STATE	22.11.2016	WITHDRAWN	655/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
106.	DLST-01-000386-2016	CA NO.8072/2016	STATE VS CHETAN BANSAL & ANR.	22.11.2016	DISMISSED	656/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
107.	DLST-01-005143-2016	CA NO.8380/2016	BABITA @ SUMAN VS STATE	19.12.2016	WITHDRAWN	657/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
108.	R0247772016	CR NO.25/2016	POONAM NANDAL VS STATE	23.12.2016	REMAND BACK	658/F/2016	SH. BHUPESH KUMAR SPL JUDGE PC AC CBI SAKET COURTS N.D.
109.	CNR NO DLST01-004139-2016	CR NO 8364/2016	J.A.H DEVELOPERS PVT LTD. VS STATE & ANR	27.09.2016	WITHDRAWN	804/F/2016	SH. SANDEEP YADAV ASJ-03 SOUTH SAKET COURT
110.	CNR NO DLST01-001082-2016	CR NO 8183/2016	GEETA VS MANISH MITTAL & ANR	05.10.2016	ALLOWED	844/F/2016	SH. SANDEEP YADAV ASJ-03 SOUTH SAKET COURT
111.	CNR NO DLST01-000694-2005	CR NO 8096/2016	M/S NOKIA SOLUTIONS NETWORK PVT LTD.VS DEEPAK BHAGCHANDANI	19.10.2016	DISMISSED	845/F/2016	SH. SANDEEP YADAV ASJ-03 SOUTH SAKET COURT
112.	CNR NO DLST01-001812-2016	CR NO 8249/2016	MOHD.SHAKIL KHAN & ORS. VS THE STATE & ORS	03.11.2016	DISMISSED	922/F/2016	SH. SANDEEP YADAV ASJ-03 SOUTH SAKET COURT
113.	CNR NO DLST01-00650-2016	CA NO 8125/2016	SATENDRA SINGH VS (GOVT.OF NCT DELHI)	05.11.2016	ALLOWED	923/F/2016	SH. SANDEEP YADAV ASJ-03 SOUTH SAKET COURT
114.	CNR DLST01-000950-2016	CA NO 8160/2016	SONU YADAV VS STATE (GOVT OF NCT DELHI)	05.11.2016	ALLOWED	924/F/2016	SH. SANDEEP YADAV ASJ-03 SOUTH SAKET COURT
115.	CNR NO DLST01-001920-2016	CA NO 8216/2016	RAJU VS STATE (GOVT. OF NCT DELHI)	11.11.2016	ALLOWED	925/F/2016	SH. SANDEEP YADAV ASJ-03 SOUTH SAKET COURT
116.	CNR NO DLST01-	CA NO 8249/2016	RAJ RANI VS ANIL SAINI & ORS	21.11.2016	WITHDRAW	926/F/2016	SH. SANDEEP YADAV ASJ-03

	005540-2016						SOUTH SAKET COURT
117.	CNR NO DLST01-006443-2016	CR NO 8429-2016	SMT KIRSHNA CHAWLA VS THE STATE & ANR	30.11.2016	WITHDRAW	927/F/2016	SH. SANDEEP YADAV ASJ-0 SOUTH SAKET COURT
118.	CNR NO DLST01-006595-2016	CR NO 8433/2016	RAJ RANI VS ANIL SAINI & ORS	02.12.2016	DISMISSED	928/F/2016	SH. SANDEEP YADAV ASJ-0 SOUTH SAKET COURT
119.	CNR NO DLST01-001234-2015	CR NO 8120/2016	VIMAL KANT GORVER VS THE STATE(NCT)OF DELHI & ANR	03.12.2016	DISMISSED	929/F/2016	SH. SANDEEP YADAV ASJ-0 SOUTH SAKET COURT
120.	CNR NO DLST01-00423-2015	CA NO 8074/2015	GEETANJLI MALHOTRA VS SUNNY DHARIA & ORS	05.12.2016	DISMISSED	930/F/2016	SH. SANDEEP YADAV ASJ-0 SOUTH SAKET COURT
121.	CNR NO DLST01-006882-2016	CA NO 8323/2016	PRATEEK GOYAL VS KAMILA GOYAL@KUMOLA YULDASHEVA	09.12.2016	DISPOSED OFF	931/F/2016	SH. SANDEEP YADAV ASJ-0 SOUTH SAKET COURT
122.	CNR NO DLST01-007052-2016	CR NO 8449/2016	ATIQUK KHAN VS RUKSANA PARVEEN	15.12.2016	DISPOSED OFF	932/F/2016	SH. SANDEEP YADAV ASJ-0 SOUTH SAKET COURT
123.	CNR NO DLST01-007069-2016	CR NO 8454/2016	M/S ADS & ASSOCIATES VS M/S VINAYAK PLYWOOD	16.12.2016	WITHDRAW	933/F/2016	SH. SANDEEP YADAV ASJ-0 SOUTH SAKET COURT
124.	CRN NO DLST01-003139-2016	CA NO 8248/2016	BABU RAM THAPA VS STATE OF NCT OF DELHI	19.12.2016	DISPOSED OFF	934/F/2016	SH. SANDEEP YADAV ASJ-0 SOUTH SAKET COURT
125.	NA	CR NO 06/2016	HARI KISHAN YADAV VS STATE	02.12.2016	SET ASIDE	935/F/2016	SH. AJAY KUMAR JAIN ASJ-0 SOUTH SAKET COURT
126.	R0089902016	CA NO 12/2016	RAJPAL VS STATE	02.06.2016	REMAND BACK	936/F/2016	MS VRINDA KUMARI SPL JU CBLASJ (PC ACT) SOUTH SAK
127.	R0099612016	CR NO 10/2016	KIRAN VS STATE	06.06.2016	DISMISSED	937/F/2016	MS VRINDA KUMARI SPL JU CBI ASJ (PC ACT) SOUTH SAK
128.	R0231482016	CR NO 20/2016	MANOJ SHARMA VS STATE	07.06.2016	ALLOWED	938/F/2016	MS VRINDA KUMARI SPL JU CBI ASJ (PC ACT) SOUTH SAK
129.	CNR NO DLST01-002754	CA NO 10/2016	SATYAVIR YADAV VS STATE	08.06.2016	MODIFIED	939/F/2016	MS VRINDA KUMARI SPL JU CBI ASJ (PC ACT) SOUTH SAK
130.	R0117412016	CA NO 19/2016	RAVINDER CHAUDHRY VS RUBI CHAUDHARY	04.07.2016	DISMISSED	941/F/2016	MS VRINDA KUMARI SPL JU CBI ASJ (PC ACT) SOUTH SAK
131.	R0042632016	CA NO 05/2016	RAKESH SHARMA VS STATE	19.07.2016	DISMISSED	942/F/2016	MS VRINDA KUMARI SPL JU CBI ASJ (PC ACT) SOUTH SAK
132.	CNR NO DLST01-000735-2016	CR NO 21/2016	MAHENDER PANWAR VS STATE	22.07.2016	DISMISSED	943/F/2016	MS VRINDA KUMARI SPL JU CBI ASJ (PC ACT) SOUTH SAK
133.	CNR NO DLST01-	CR NO 25/2016	RAEKSH KUMAR SHARMA VS	01.08.2016	ALLOWED	1175/F/2016	MS VRINDA KUMARI SPL JU

	000547-2016		STATE				CBI ASJ (PC ACT) SOUTH SAKET
134.	CNR NO DLST01-002164-2016	CA NO 32/2016	MEENAKSHI VS M/S GRAPHISADS PVT LTD	02.08.2016	COMPOUND	1176/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
135.	CNR NO DLST01-002150-2016	CR NO 24/2016	STATE VS SAYALI GOYAL	04.08.2016	DISMISSED	1177/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
136.	CRN NO DLST01-000449-2016	CA NO 29/2016	SH.KULDEEP NEGI VS MRS. RAKHI NEGI	04.08.2016	DISMISSED	1178/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
137.	CNR NO DLST01-002098-2016	CA NO 23/2016	SATYAM K.BOSE VS VETERANS INFRASTRUCTURE	09.08.2016	MODIFIED	1179/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
138.	CNR NO DLST01-002552-2015	CA NO 69/2015	JASMEET SINGH MARWAHA VS STATE	11.08.2016	DISMISSED	1180/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
139.	CRN NO DLST01-001175-2016	CA NO 25/2016	M/S ARIA TRAVELS SERVICES PVT LTD.VS SUMER SEEMAR	09.09.2016	DISMISSED	1183/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
140.	CNR NO DLST01-001034-2016	CR NO 06/2016	ADESH GUPTA VS STATE & ORS	30.09.2016	REMAND BACK	1184/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
141.	CNR N DLST01-001149-2016	CA NO 30/2016	M/S THE BRAND PROMOTERS VS M/S TOWN COMMUNICATION	07.10.2016	COMPOUND	1185/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
142.	CNR DLST-01-005215-2016	CA NO 48/2016	SADIQ VS STATE	25.10.2016	DISMISSED	1186/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
143.	CNR NO DLST01-003346-2016	CA BI 30/2016	M/S KMG A TO Z SYSTEMS PLTD.	27.10.2016	DISMISSED	1188/F/2016	MS VRINDA KUMARI SPL JUDGE CBI ASJ (PC ACT) SOUTH SAKET
144.	DLST01-004531-2016	CR NO 8376/2016	AMIT BHUTANI SANDEEP GUPTA	03.10.2016	ALLOWED	1287/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
145.	DLST01-003280-2016	CR NO 8331/2016	KRISHAN DUA VS TIRATH SINGH & VILAYATI SINGH	04.10.2016	DISMISSED	1288/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
146.	CNR NO DLST01-002969-2016	CR NO 8320/2016	SH. VINEY BAJAJ VS STATE	08.10.2016	DISMISSED	1289/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
147.	CNR DLST01-004840-2016	CR NO 8379/2016	A PRIYUANKA RAO VS STATE	13.10.2016	DISPOSED OFF	1290/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
148.	CNR NO DLST-01-005263-2016	CR NO 8386/2016	B.S. SRIVASTAVA VS VINOD KUMAR SHARMA	18.10.2016	DISMISSED	1291/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
149.	CNR NO DLST01-0022372016	CR NO 8308/2016	HEM SINGH BHADANA VS STATE & ANR	19.10.2016	ALLOWED	1292/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
150.	CNR NO DLST01-	CR NO 8309/2016	HEM SINGH BHADANA VS DR.	19.10.2016	ALLOWED	1293/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL

	0022382016		RAKESH SHARMA @ MEENA BHADANA				JUDGE NDPSNACT,SOUTH
151.	CNR NO DLST01-005464-2016	CR NO 8291/2016	NAGENDRA SINGH PUNDHIR VS VIJAYA THAKUR	25.10.2016	DISMISSED AS WITHDRAW	1294/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
152.	CNR NO DLST01-005784-2016	CR NO 8403/2016	PRIYANKA VS STATE	27.10.2016	DISMISSED	1295/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
153.	CNR NO DLST01-002997-2016	CR NO 8322/2016	ASHOK SHARMA VS STATE	02.11.2016	DISMISSED	1296/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
154.	DLST01-000150-2016	CA NO 8043/2016	MUKESH GUPTA VS HEMLATA & ANR	07.11.2016	DISMISSED AS WITHDRAW	1297/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
155.	CNR NO DLST01-000900-2016	CA NO 8155/2016	HEM LATA VS MUKESH GUPTA	07.11.2016	DISMISSED AS WITHDRAWN	1298/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
156.	CNR NO DLST01-001942-2016	CR NO 8264/2016	STATE VS OBOH TONY	10.11.2016	DISMISSED	1299/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
157.	CNR NO DLST01-001941/2016	CR NO 8263/2016	STATE VS AKASI HYGINUS	10.11.2016	DISMISSED	1300/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
158.	CNR NO DLST01-003089/2016	CR NO 8323/2016	MRS SAIRA SIDDIQUI VS STATE & ORS	17.11.2016	DISMISSED	1301/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
159.	CNR NO DLST01-002941-2016	CR NO 8319/2016	M/S ALL SAINTS INDIA PVT LTD VS SH. DINESH ANAND	21.11.2016	ALLOWED	1302/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
160.	CNR NO DLST01-003812-2016	CR NO 8269/2016	RAJBIR SINGH VS SUDESH KUMAR & ORS	21.11.2016	DISMISSED	1303/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
161.	CNR NO DLST01-001012/2016	CR NO 8170/2016	ASHOK SIKKA VS A.K.NIGAM & ORS	22.11.2016	ALLOWED	1304/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
162.	CNR NO DLST01-003769/2016	CR NO 8354/2016	DR. SUBHASH CHANDER GUPTA VS SMT MAHI & PURNIMA GUPTA	30.11.2016	DISMISSED	1305/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
163.	CNR NO DLST1-002196/2015	CA NO 34/2015	BHAWANA GUPTA VS THE STATE	05.11.2016	DISMISSED	1306/F/2016	SH. BHUPESH KUMAR LD SPL.JUDGE CBI PC ACT SOUTH
164.	CNR NO DLST1-002100/2016	CR NO 8294/2016	SHREE RAHUL DEEPAK ROY VS MRS DEEPTI SOOD	06.12.2016	DISMISSED	1528/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
165.	CNR NO DLST-01002099-2016	CR NO 8293/2016	M/S ROY BROTHERS & ANR VS MRS DIPTI SOOD	06.12.2016	DISMISSED	1529/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
166.	CNR NO DLST-01002102/2016	CR NO 8296/2016	SH.RAHUL DEEPAK ROY VS MR. RAKESH SOOD	06.12.2016	DISMISSED	1530/F/2016	SH.AK. KUCHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH

168	CNR NO DLST-01002101/2016	CR NO 8295/2016	MS RAOY BROTHERS & ANR VS RAKESH SOOD	06.12.2016	DISMISSED	1531/F/2016	SH.AK. KUHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
168.	CNR NO DLST-01-008121/2016	CR NO 8121/2016	MANN CONSTRUCTION VS BRIJ BHUSHAN BALI	08.12.2016	DISPOSED OFF	1532/F/2016	SH.AK. KUHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
169.	CNR NO DLST-01-006913/2016	CR NO 8445/2016	SURESH NAGORA VS STATE	14.12.2016	DISPOSED OFF	1533/F/2016	SH.AK. KUHAR,ASJ,SPECIAL JUDGE NDPSNACT,SOUTH
170.	CNR NO DLST01-001706-2015	CR NO 8142/2016	STATE VS VJENDER & ORS	18.10.2016	DISMISSED	1535/F/2016	SH SANDEEP YADAV ASJ-03 SOUTH SAKET NEW DELHI
171.	CNR NO DLST01-000845-2016	CR NO 02/2016	BITTY CHOPRA VS STATE	15.09.2016	WITHDRAWN	1749/F/2016	MS.ADITI CHAUDHARY LD. ASJ /SPL FAST TRACK COURT SOUTH.
172.	CNR NO DLST01-000766-2016	CR NO 01/2016	PRABHDEEP KAUR VS STATE	15.09.2016	DISMISSED	1750/F/2016	MS.ADITI CHAUDHARY LD. ASJ /SPL FAST TRACK COURT SOUTH
173.	CNR NO DLST01-002949-2016	CA NO 01/2016	RAHUL VS SONAM	19.11.2016	DISMISSED	1751/F/2016	MS.ADITI CHAUDHARY LD. ASJ /SPL FAST TRACK COURT SOUTH